

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR**

ORDER SHEET

ORDERS OF THE TRIBUNAL

09.05.2014


OA No. 291/00061/2014

Mr. Amitn Mathur, Counsel for applicant.

Heard the learned counsel for the applicant. He submits that he wants he withdraw the OA with liberty to file fresh OA. He is permitted to do so.

Accordingly, the OA is dismissed as withdrawn.


(Jasmine Ahmed)
Member (J)


(Anil Kumar)
Member (A)

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